

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

24

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/34/IB/2018  
PETITION NUMBER : CP/628/IB/2017  
NAME OF THE PETITIONER(S) : BANK OF INDIA  
NAME OF THE RESPONDENTS(S) : M.R VENTURE  
UNDER SECTION : 22

S.No.	Name (in Capital)	Represented by	Signature
1.	D. Elumasseri	Applicant	D. Elumasseri
2.	S. NIRMAL ADITYA	"	S. Nirmal Aditya
3.	A. Arumugam	"	A. Arumugam
4.	M. SUNIL KUMAR	FINANCIAL CREDITOR COUNSEL	M. Sunil Kumar

**ORDER**

Counsel for Financial Creditor present. Counsel for the applicant present. IRP present. CoC has recommended the name of Ms Kavita Surana as the RP in place of Shri A Arumugam, IRP. The Registry is directed to send the name of Ms Kavita Surana to the IBBI for confirmation as RP in the instant application.

scd  
(S VIJAYARAGHAVAN)  
Member(Technical)

scd  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)